

Improvement of S&T Infrastructure (FIST), encouraging public-private partnerships, fiscal incentives and support measures for enhancing the participation of industry in R&D etc.

The steps taken by the Government has led to an increase of budget allocation of select major scientific agencies by 60% from ₹ 17,406 crores in 2014-15 to ₹27,945 crores in 2017-18 and the same is increased further to ₹30,617 crores in 2018-19 as given below:

(₹ in crore)					
Agency	2014-15	2015-16	2016-17	2017-2018*	2018-2019
	Actual	Actual	Actual	Actual	Allotted
DST	2889.84	3835.70	4217.08	4726.71	5114.78
DSIR/CSIR	3393.53	4020.98	4030.48	4629.70	4795.97
DBT	1346.97	1554.27	1895.50	2260.11	2411.53
DOS	5798.81	6920.01	7988.87	9155.52	10783.42
DAE (R&D Sector)	2683.08	4891.13	5073.79	5575.83	5712.16
MoES	1293.87	1292.45	1361.28	1597.69	1800.00
TOTAL	17406.10	22514.54	24567.00	27945.56	30617.86

Source: Demands for Grants of Central Government, Expenditure Budget, GoI (various years)

Note: Total funds includes plan + non plan figures

* Revised Estimates figure; allotted figures available for current year 2018-19

1. DST - Deptt. of Science and Technology.

2. DSIR/CSIR - Deptt. of Scientific and Industrial Research/ Council of Scientific and Industrial Research.

3. DBT - Deptt. of Biotechnology

4. DOS-Deptt. of Space.5. DAE - Deptt. of Atomic Energy

6. MoES - Ministry of Earth Sciences formerly Deptt. of Ocean Development

Online Assurances Monitoring System (OAMS)

*73. DR. BANDA PRAKASH: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) the number of assurances covered and number of assurances still remain pending for the year 2017-18 as per the portal of Online Assurance Monitoring System (OAMS) introduced by the Ministry;

(b) the budget allocation and training programme for the nodal officers to monitor the assurances; and

(c) action plan prepared for the Ministries not updating their information on the assurance on time?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VIJAYGOEL): (a) A total no. of 1161 Assurances given in Rajya Sabha and 2394 Assurances given in Lok Sabha have been recorded as pending in Online Assurance Monitoring System. All the assurance covered in OAMS are pending at present because this Software has been launched recently 9th October, 2018. All the assurances in respect of which complete Implementation reports are received, are proposed to be laid in the coming winter session of Parliament.

(b) No separate budget has been allocated for conducting training programme for the nodal officers to monitor the assurances. Free-in-house was provided to the nodal officers of all Ministries/Departments on 24/4/2018 and 1/5/2018. Training to the nodal officers will be given in future as and when required and as such no training programme has been fixed in advance.

(c) Ministries/Departments will be reminded periodically after review of the pendency position, after each laying.

Progress under Namami Gange Mission

*74. KUMARI SELJA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the progress made under the Namami Gange Mission (NGM);
- (b) by when Government plans to complete the rejuvenation process;
- (c) whether any private participants have taken up the project to clean Ganga and its subsidiaries and if so, the details thereof; and
- (d) whether any contribution has been made to the Clean Ganga Fund and if so, the details thereof?

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI NITIN JAIRAM GADKARI): (a) and (b) Cleaning of river is a continuous process and Government of India has been supplementing the efforts of the State Governments in addressing the challenges of pollution of river Ganga by providing financial assistance. National Ganga River Basin Authority in its 1st meeting held on 05/10/2009 has resolved that by 2020 no untreated municipal sewage or